ORIGINAL IN HINDI

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
DEPARTMENT OF CONSUMER AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION No.1506 (OIH)
TO BE ANSWERED ON 29.07.2022

DISPOSAL OF CASES BY CONSUMER COURTS

1506. SHRI NEERAJ DANGI

(OIH)

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the number of cases related to violation of consumer interest registered in the country during the last three years;
(b) the number of persons punished for violating consumer interests during the said period, year-wise; and
(c) the details of cases disposed of by the Consumer Courts/during the last three years, year-wise?

ANSWER

THE MINISTER OF STATE CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (c) : Details of cases filed and disposed of by the Consumer Commissions across the country for violation of consumer's interests during last three years (year-wise) are as follows:

Year	Filed	Disposed
2019-20	1,73,223	1,29,015
2020-21	1,26,330	57,698
2021-22	1,46,042	1,00,044

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